

[*Translation*]

**Supply of Wheat to Agricultural Labourers in Lieu of Cash Under NREP**

1440. SHRI VIRDHI CHANDER JAIN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the entire wheat supplied to the State Governments by the Union Government at Rs. 1.50 per kg under the National Rural Employment Programme was distributed by the State Governments at the same rate among the agricultural labourers ;

(b) whether with a view to provide adequate relief to the agricultural labourers, Government will formulate a policy of supplying wheat to them at subsidised rates every year in lieu of cash under the above programme ; and

(c) if so when, and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) :

(a) to (c) It was decided to distribute foodgrains under National Rural Employment Programme and Rural Landless Employment Guarantee Programme at subsidised rates with effect from 16th January, 1984. The subsidised rate for wheat was fixed at Rs. 1.50 per kg. and for common, fine and superfine varieties of rice at Rs. 1.85, Rs. 1.95 and Rs. 2.10 per kg. respectively. As per this decision the entire quantity of wheat and rice supplied to the States under National Rural Employment Programme and Rural Landless Employment Guarantee Programme is being distributed at the prescribed rates. This scheme of providing foodgrains at subsidised rates under these programmes is continuing and therefore no new policy formulation on this point is needed for the present.

[*English*]

**Revision of Rates of Royalty on Minerals**

1441. SHRI E. AYYAPU REDDY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is a proposal to revise the royalty rates on the various minerals ;

(b) whether there is a proposal to abolish taxes on minerals by the State Governments so as to bring about uniform prices of the minerals throughout the country ; and

(c) the royalty collected and paid to the various States during 1985-86 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAMDULARI SINHA) : (a) Yes, Sir.

(b) The Central Government has not received any information in this regard from the State Governments.

(c) The collection of royalty is done by the State Governments. The question of payment of royalty to the State Governments by the Central Government does not arise.

**Clearance of World Bank Aided Gujarat Rural Road Project**

1442. SHRI RANJIT SINGH GABKWAD : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Rs. 190 crore World Bank aided Gujarat Rural Roads Project is pending for clearance ;

(b) if so, since how long it is pending ; and

(c) the hurdles in its clearance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a) Yes, Sir. The present total cost of the project is however, Rs. 204.7 crores.

(b) The Project was posed to the World Bank in 1983. Since then the State Government has conducted a number of economic evaluation studies for the various road works included in the project at the instance of the various World Bank Missions. Final clearance from World Bank for negotiations was received in September, 1985.

(c) Certain stipulations set by the World Bank as pre-conditions to negotiation are under consideration of Government.

#### Installation of Low Power Transmitters

1443. SHRI RANJIT SINGH GAEKWAD : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to instal very low power transmitter in various remote locations of the country ;

(b) whether these VLPTs are different from 100 watt low power transmitters installed in the country in the first phase of television expansion programme ;

(c) whether these VLPTs are ideal for relay of programmes to hilly areas, remote locations and isolated Islands that to are sparsely populated ;

(d) whether Doordarshan has placed orders for 70 VLPTs for Seventh Five Year Plan with the Gujarat Communications and Electronics Ltd ; and

(e) if so, number of places where VLPTs are proposed to be set up in Gujarat during the Seventh Plan Period ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) Yes, Sir.

(b) Yes, Sir. The Very Low Power Transmitters (VLPTs) are of 10 Watt power output. They will mostly operate on non-conventional sources of energy like solar power.

(c) Yes, Sir.

(d) So far, orders for 17 VLPTs and associated equipment have been placed on M/s Gujarat Communications and Electronics Limited, Baroda,

(e) None. However, installation of low power (100W) transmitters at eight places in Gujarat is included in the VII Plan.

#### Policy for Import and Export of Feature Films

1444. SHRI SHANTARAM NAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state ;

(a) whether his Ministry has laid down any policy/guidelines with regard to the import and export of feature films ;

(b) whether any changes were made in the policy/guidelines during the last three years ; and

(c) the number of feature films proposed to be imported and exported during 1986-87 ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) In accordance with the provisions contained in the Import and Export Policy of the Government of India with regard to feature films issued by the Ministry of Commerce, the Ministry of Information and Broadcasting have made the connected Policy for the import of foreign feature films, their distribution and pricing.

(b) Yes, Sir.

(c) Feature films are imported into India by various agencies. As regards exports, films are exported from India by private exporters. It is, therefore, not possible to make a realistic forecast of the number of feature films proposed to be imported and exported during 1986-87. However, on the basis of the past trend, it is expected that about 200 feature films will be imported and 475 films (title-wise) will be exported from the country during 1986-87.

#### Long Term Policy for Oilseeds

1445. DR. CHINTA MOHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to formulate a long term policy on oilseeds if so, the details thereof ;

(b) whether Government also propose to announce procurement price of oilseeds in advance ;

(c) if so, the details thereof ;

(d) whether hydrogenation of oil destroys/alters the useful ingredients ; if so, the corrective steps taken ;